SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1156/2021

WE THE WOMEN OF INDIA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 136804/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 136805/2021 - EXEMPTION FROM FILING O.T.)

Date: 26-04-2022 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE UDAY UMESH LALIT HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s). Ms. Shobha Gupta, AOR

Mr. Rajendra Kumar Panigrahi, Adv.

Mr. Nishant Bahuguna, Adv.

Mr. Vidit Agarwal, Adv.

Ms. Prachi Apte, Adv.

Ms. Sakshi Tiwari, Adv.

Ms. Prachi Sharma, Adv.

Mr. Shubham Jalan, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG

Ms. Ruchi Kohli, Adv.

Ms. Swarupama Chaturvedi, Adv.,

Ms. Deepabali Datta, Adv.

Ms. Chinmayee Chandra, Adv

Mr. Gurmeet Singh Makker, AOR

Mr. Colin Gonsalves, Sr. Adv.

Ms. Muqdha, Adv.

Mr. Satya Mitra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part

List on 28.04.2022 as part-heard.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICERph